

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3434**  
TO BE ANSWERED ON 13.03.2020

**CENTRAL SOCIAL WELFARE BOARD (CSWB)**

3434: SHRI VINOD KUMAR SONKAR:  
DR.SUKANTA MAJUMDAR:  
SHRI RAJA AMARESHWARA NAIK:  
DR.JAYANTA KUMAR ROY:  
SHRIMATI SANGEETA KUMARI SINGH DEO:  
SHRI BHOLA SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up the Central Social Welfare Board (CSWB) for implementation of the welfare programmes for women and children through voluntary organizations, if so, the details thereof along with the structure, functions and budget allocated in this regard;
- (b) whether CSWB carry out welfare activities and programme for women and children;
- (c) if so, the details thereof and funds allocated/sanctioned during the last three years;
- (d) whether the CSWB has introduced Family Counseling Centres to provide counseling, referral and rehabilitative services to women and children in distress and if so, the details thereof along with the achievements made so far, State/UT-wise;
- (e) whether Government has reviewed the functioning of the CSWB, if so, the details thereof and if not, the reasons therefor ; and
- (f) the other steps being taken by the Government to improve the working of the CSWB?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The Government of India has set up Central Social Welfare Board with the following objectives and functions:
  - (i) To study the needs and requirements of social welfare organizations from time to time through surveys, research and evaluation in such manner as may be considered necessary.
  - (ii) To evaluate the programmes and projects of the aided agencies;
  - (iii) To co-ordinate assistance extended to social welfare activities by various Ministries in Central and State Governments in the programmes entrusted to the Central Social Welfare Board.

- (iv) To promote the setting up of social welfare organizations on voluntary basis in places where no such organizations exist and to promote additional organizations wherever necessary;
- (v) To render necessary technical and financial aid to deserving institutions or organizations including Panchayati Raj Institutions in accordance with the schemes/principles approved by Government of India.
- (vi) To promote social welfare activities intended for the general welfare of the public such as welfare of the family, women children and the handicapped and assistance in cases of un-employment, under employment, old age, sickness, disablement and other cases of undeserved want;
- (vii) To organize or promote programmes of training in social work as and when required and also to organize and work pilot projects whenever necessary; and

The Central Social Welfare Board is governed by its General Body headed by the Chairperson of the Central Board. The administration of the affairs of the Central Social Welfare Board is vested in its Executive Committee headed by the Chairperson and Executive Director as its Member Secretary. The Budget allocation for the year 2019-2020 is Rs.7500.00 lakhs.

(b) Yes, Sir.

(c) The Central Social Welfare Board is implementing Family Counselling Centre programme to provide counselling, referral and rehabilitative services to family particularly to women and children in distress. The Central Board is organizing workshops and trainings for the capacity building of the counsellors and functionaries of the implementing agencies. Year-wise funds sanctioned is as under: -

Sl. No.	Year	Amount Sanctioned (Rs. in Lakhs)
1.	2016-17	2374.91
2.	2017-18	2167.80
3.	2018-19	2032.72
4.	2019-2020 (as on 09.03.2020)	1937.67

(d) Yes, Sir, year-wise details are at Annexure-I, II, III & IV.

(e) Yes, Sir, a committee has been constituted.

(f) Regular review and monitoring of the functioning of CSWB is being done by Government.

**Statement showing Sanction & Release Position  
Family Counseling Centre programme - 2016-17**

**Allocation of funds : Rs. 2355.00 lakh**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>No. of Centres Sanctioned</b>	<b>Amount Sanctioned (Rs. In lakh)</b>	<b>Amount Released/Utilized (Rs. In lakh)</b>
1	Andhra Pradesh	30	86.4	77.61
2	A & N Island	2	7.56	5.76
3	Bihar	18	51.84	25.92
4	Chandigarh	5	14.4	11.47
5	Chhattisgarh	13	37.44	27.33
6	Delhi	18	54	51.12
7	Goa	2	5.76	5.73
8	Gujarat	44	126.72	125.27
9	Haryana	15	44.64	42.7
10	Himachal Pradesh	6	17.28	17.28
11	Jammu & Kashmir	26	74.88	57.85
12	Jharkhand	26	74.99	62.94
13	Karnataka	44	131.04	122.42
14	Kerala	40	117.72	108.65
15	Lakshadweep	0	0	0
16	Madhya Pradesh	46	132.48	132.21
17	Maharashtra	67	192.96	186.67
18	Odisha	25	73.8	66.24
19	Puducherry	8	24.12	20.71
20	Punjab	8	23.04	17.28
21	Rajasthan	29	83.52	82.42
22	Tamilnadu	61	177.84	174.4
23	Telangana	20	57.6	34.31
24	Uttar Pradesh	77	221.76	220.99
25	Uttarakhand	16	46.08	32.81
26	West Bengal	45	129.6	129.32
	<b>Total</b>	<b>691</b>	<b>2007.47</b>	<b>1839.41</b>
<b>North-Eastern</b>				
27	Arunachal Pradesh	4	11.52	8.64
28	Assam	27	80.64	69.68
29	Manipur	11	34.2	24.38
30	Meghalaya	2	7.56	7.27
31	Mizoram	9	27.72	26.11
32	Nagaland	2	7.56	6.65
33	Sikkim	3	9.72	9.63
34	Tripura	11	38.52	35.91
	<b>Total</b>	<b>69</b>	<b>217.44</b>	<b>188.27</b>
	<b>Grand Total</b>	<b>760</b>	<b>2224.91</b>	<b>2027.68</b>

**Statement showing Sanction & Release Position  
Family Counseling Centre programme - 2017-18**

**Allocation of funds :Rs. 1838.24 lakh**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>No. of Centres Sanctioned</b>	<b>Amount Sanctioned (Rs. In lakh)</b>	<b>Amount Released/Utilized (Rs. In lakh)</b>
1	Andhra Pradesh	28	80.64	56.88
2	A & N Island	2	7.2	6.84
3	Bihar	18	51.84	58.43
4	Chandigarh	4	11.52	11.2
5	Chhattisgarh	10	28.8	27.33
6	Delhi	18	54	51.12
7	Goa	2	5.76	5.76
8	Gujarat	44	126.72	128.07
9	Haryana	14	41.76	40.11
10	Himachal Pradesh	6	17.28	14.4
11	Jammu & Kashmir	26	74.88	78.08
12	Jharkhand	24	69.12	68.63
13	Karnataka	42	125.28	108.09
14	Kerala	40	117.72	122.96
15	Lakshadweep	0	0	0
16	Madhya Pradesh	44	129.6	123.84
17	Maharashtra	65	187.2	134.64
18	Orissa	25	73.08	74.93
19	Puducherry	8	24.12	31.17
20	Punjab	6	17.28	13.68
21	Rajasthan	28	80.64	63.36
22	Tamilnadu	59	172.08	134.97
23	Telangana	19	54.72	35.85
24	Uttar Pradesh	35	106.56	77.04
25	Uttarakhand	9	28.8	28.01
26	West Bengal	42	129.6	128.16
	<b>Total</b>	<b>618</b>	<b>1816.2</b>	<b>1623.55</b>
27	Arunachal Pradesh	4	11.52	15.45
28	Assam	25	74.52	77.71
29	Manipur	11	34.2	45.39
30	Meghalaya	2	5.76	5.76
31	Mizoram	9	25.92	24.4
32	Nagaland	2	5.76	5.04
33	Sikkim	3	9.72	8.01
34	Tripura	11	34.2	32.93
	Total	67	201.6	214.69
	<b>Grand Total</b>	<b>685</b>	<b>2017.8</b>	<b>1838.24</b>

**Statement showing Sanction & Release Position  
Family Counseling Centre programme - 2018-19**

**Allocation of funds : Rs. 2268.00 lakh**

<b>Sl. No.</b>	<b>Name of State</b>	<b>No. of Centres sanctioned</b>	<b>Amount sanctioned (Rs. in lakhs)</b>	<b>Amount released/ utilized (Rs. In lakhs)</b>
1	Andhra Pradesh	27	77.76	117.72
2	A & N Island	1	4.32	2.48
3	Bihar	1	2.88	2.77
4	Chandigarh	4	11.52	13.45
5	Chhattisgarh	8	25.92	20.16
6	Delhi	18	54	65.32
7	Goa	2	5.76	5.62
8	Gujarat	43	126.72	147.24
9	Haryana	13	41.76	41.87
10	Himachal Pradesh	6	17.28	22.77
11	Jammu & Kashmir	26	74.88	86.74
12	Jharkhand	18	51.84	56.7
13	Karnataka	40	119.52	140.38
14	Kerala	39	114.84	108.36
15	Lakshadweep	0	0	0
16	Madhya Pradesh	41	123.84	100.44
17	Maharashtra	61	178.56	264.06
18	Odisha	22	73.08	83.92
19	Puducherry	7	21.24	25.83
20	Punjab	6	17.28	18.72
21	Rajasthan	27	77.76	101.52
22	Tamilnadu	57	166.32	216.85
23	Telangana	18	54.72	78.45
24	Uttar Pradesh	33	100.8	118.43
25	Uttarakhand	5	14.4	20.22
26	West Bengal	41	120.96	145.44
	<b>Total</b>	<b>564</b>	<b>1677.96</b>	<b>2005.46</b>
	<b>North East</b>			
27	Arunachal Pradesh	3	8.64	9.72
28	Assam	24	71.64	86.79
29	Manipur	11	34.2	35.91
30	Meghalaya	2	5.76	6.48
31	Mizoram	8	23.04	28.32
32	Nagaland	2	7.56	11.79
33	Sikkim	2	9.72	10.62
34	Tripura	10	34.2	36.39
	<b>Total</b>	<b>62</b>	<b>194.76</b>	<b>226.02</b>
	<b>Grand Total</b>	<b>626</b>	<b>1872.72</b>	<b>2231.48</b>

**Statement showing Sanction & Release Position  
Family Counseling Centre programme  
2019-20 (as on 09.03.2020)**

**Allocation of funds : Rs.2207.00 lakh**

<b>Sl. No.</b>	<b>Name of State</b>	<b>No. of Centres sanctioned</b>	<b>Amount sanctioned (Rs. in lakhs)</b>	<b>Amount released/ utilized (Rs. In lakhs)</b>
1	Andhra Pradesh	27	77.76	62.24
2	A & N Island	1	4.32	1.8
3	Bihar	0	0	2.88
4	Chandigarh	4	11.52	9.12
5	Chhattisgarh	8	23.04	20.44
6	Delhi	19	54	39.96
7	Goa	2	5.76	5.49
8	Gujarat	42	120.96	89.86
9	Haryana	13	38.88	12.71
10	Himachal Pradesh	6	17.28	12.24
11	Jammu & Kashmir	26	74.88	58.5
12	Jharkhand	17	48.96	42.59
13	Karnataka	39	116.64	113.1
14	Kerala	38	111.96	107.42
15	Lakshadweep	0	0	0
16	Madhya Pradesh	40	115.2	124.56
17	Maharashtra	59	169.92	131.04
18	Odisha	22	64.44	53.25
19	Puducherry	7	21.24	15.21
20	Punjab	6	17.28	13.68
21	Rajasthan	27	77.76	55.95
22	Tamilnadu	57	166.32	133.99
23	Telangana	14	40.32	30.6
24	Uttar Pradesh	33	95.04	76.11
25	Uttarakhand	5	14.4	15.09
26	West Bengal	40	115.2	87.51
	<b>Total</b>	<b>552</b>	<b>1603.08</b>	<b>1315.34</b>
	<b>North East</b>			
27	Arunachal Pradesh	3	8.64	7.89
28	Assam	24	70.2	47.97
29	Manipur	10	31.32	23.99
30	Meghalaya	2	5.76	5.02
31	Mizoram	8	23.04	19.38
32	Nagaland	2	7.56	6.84
33	Sikkim	2	6.84	4.82
34	Tripura	10	31.32	25.8
	<b>Total</b>	<b>61</b>	<b>184.68</b>	<b>141.71</b>
	<b>Grand Total</b>	<b>613</b>	<b>1787.76</b>	<b>1457.05</b>

